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(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

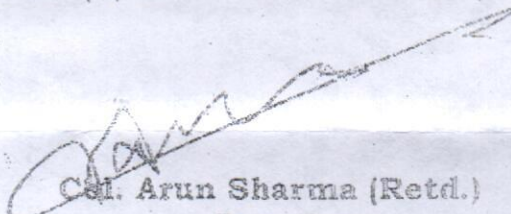
Ref. No. : ..... 396/Gen/SF/2024

Dated : ..... 27.07.2024

### NOTIFICATION

It is hereby notified for general information that pursuant to the Order dated 19.07.2024 of the Bar Council of Delhi, on the requests of Mr. Subhash (D/4802/2018) and Mr. Pandiyan S. (D/8249/2022) their names has been removed from the rolls of Bar Council of Delhi U/s 26 (A) of the Advocate's Act, 1961.




  
Col. Arun Sharma (Retd.)  
Secretary  
Bar Council of Delhi

#### Copy forwarded for information to :-

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi-110001.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi-110002
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Subhash son of Late Mr. Gyansi Ram, (D/4802/2018) H.No. Ghora Mohalla, Aya Nagar, New Delhi-110047.
13. Mr. Pandiyan S. son of Mr. Subramanian, 28/59, Trilokpuri, Delhi-110091.



OJC (Genl. Br)

  
P. D. ST. HAS  
30/07/24

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

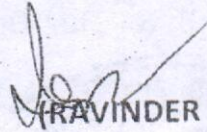
No. 45006-136/Genl./Misc./Circulation/2024

Dated, Delhi the 12.08.2024

**Sub:- Notification regarding removal of Advocate from the rolls of Bar Council of Delhi.**

Forwarded a copy of the Notification bearing Ref No. 396/Gen/SF/2024 dated 27/07/2024 and this office diary bearing No. 4035/B dated 30/07/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi.

Encl. As above